

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY

Transferred Application No.87 of 1987

Shri Ramesh Narayan Lotlikar,
Major, Government Servant,
Fontainhas,
Panaji-Goa.

... Applicant.

V/s.

- 1) Union of India, through
Secretary, Home Department,
New Delhi.
- 2) Union Territory of Goa, Daman
and Diu through its Administrator,
Secretariat, Panaji-Goa.
- 3) Chief Secretary,
Government of Goa, Daman & Diu,
Secretariat,
Panaji-Goa.
- 4) Director of Sports & Cultural
Affairs, Junta House,
5th floor, Panaji-Goa.

... Respondents.

Coram: Hon'ble Member(A), J.G. Rajadhyaksha
Hon'ble Member(J), M.B. Mujumdar

Tribunal's Order:

Dated: 20.2.1987.

Applicant in his application has to-day appeared
and submitted Misc. Petition No 42/87. Stating that he
desires to withdraw Transferred Application No. 87/87.

He seeks permission to withdraw. Granted.

In the circumstances we dispose of Transferred
Application No.87/87 as withdrawn.

Prepared by: *ANJANIEK*
20/2/87

Compared by: *ANJANIEK*

auw/-.

True copy
Spanak
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH,
NEW BOMBAY 400 614

Received by: *ANJANIEK*
20/2/87
Despatched on: *21/2/87*



Despatcher